## **National Company Law Tribunal**

## Allahabad Bench

CPNO. 98/ALD/2017 (A NO. 79/

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE COMPANY: Gangetic Hotels Put. Ltd

SECTION OF THE COMPANIES ACT: 2301232 of the Companies Act of 2013

Sl. NO. 1. M. E. PSART OLAMA BOCKERJ Cosh

Name Designation

Representation

<u>Signature</u>

2.

## CP No. 98/ALD/2017, CA No. 79/ALD/2017

Advocate Shri J.Nagar, along with V.K.Srivastava, Advocate for the petitioner. Shri M.K.Bagri, O.L. for the Central Government representing the office of the R.D. He seeks further four weeks time to file representation/ affidavit on behalf of R.D. Since, this matter is quite old. Hence, only two weeks time is granted to the office of R.D. for filing its representation/affidavit.

Meanwhile, the O.L. is also liberty to file its report by serving an advance copy to the opposite counsel.

The matter be listed on 30<sup>th</sup> October, 2017.

Dated:10.10.2017

H.P. Chaturvedi, Ivic.

Typed by P.K. Jyoti